

**Three C Universal Developers Private Limited**

**Date of Commencement of CIRP:-17-12-2019**

**As on 09/12/2020**

**Annexure – 9**

**List of Other Creditors (Amount in ₹)**

Sl. No.	Name of creditor	Identification No.	Details of claim		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
1	Horizon Crest India Real Estate	OOC-1	25-Feb-20	5,033,675,389	-	Other Claim	N/A	N/A	N/A	N/A	N/A	5,033,675,389	-	i) Liability is undeterminable ii) Case is Pending in HC
2	Three C Homes Private Limited (subsidiary company of CD)	OOC-2	13-Mar-20	256,654,582	241,857,842	Other Claim	N/A	N/A	Yes	N/A	N/A	14,796,741	-	As per CD books only Rs 251857841.50 is due to claimant. However a sum of Rs. 1 crore is receivable from the Lotus Park project of claimant. Thus net amount of Rs. 24,18,57,841.50 is collated
3	Mr. Vidhur Bharadwaj	OOC-3	2-Nov-20	11,865,715	11,865,715	Other Claim	N/A	N/A	N/A	N/A	N/A	-	-	-
				5,302,195,686	253,723,557							5,048,472,130		